

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

119. C.P.(IB)-59(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.09.2023**

NAME OF THE PARTIES: Bank of Maharashtra

V/s.

Mr. Shashank Gokhale.

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Ld. Counsel appearing for the Petitioner, Mr. Hafeez Patanwala i/b Kay Kay Legal, Mr. Subir Kumar a/w. Ms. Aayushi Sharma i/b. SDS Advocates and Ld. Counsel appearing for the Personal Guarantor, Mr. Atishay Jain i/b. Mr. Kunal Kanungo are present.

At the request of the Petitioner, list this matter on **13.10.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)